

**BEFORE THE LEARNED NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN
ORIGINAL APPLICATION NO. 13/2018/EZ**

IN THE MATTER OF:

SUDHAN DAS

APPLICANT(S)

Vs.

STATE OF ASSAM & ORS.

RESPONDENT(S)

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Place: Guwahati

Dated:

COUNSEL FOR RESPONDENT

Shri Gora Chand Roy Choudhury,
Advocate, Central Govt. Standing Counsel,
High Court Calcutta, Temple Chamber,
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6 OLD Post Office Street,
Kolkata-700001

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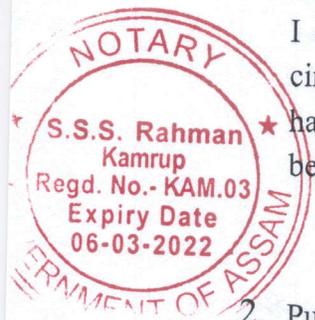
**AFFIDAVIT SUBMITTING REPORT ON BEHALF OF COMMITTEE
CONSTITUTED AS PER THE SOLEMN ORDER DATED JUNE 29, 2021 AND
ALSO IN COMPLIANCE OF THE SAID SOLEMN ORDER OF THIS HON'BLE
BENCH**

I, Hemen Hazarika, son of Harakanta Hazarika, aged about 41 years presently posted as Scientist "D" in the Integrated Regional Office, Guwahati of Ministry of Environment, Forest & Climate Change (hereinafter referred to as MoEF&CC) at 4th Floor Housefed Complex, Rukmunigaon, Six Mile, GS Road, Guwahati-781022, do hereby, in my official capacity, solemnly affirm and state on oath as follows:

1. That I am Scientist D representing the Nodal Office of the committee i.e. MoEF&CC. I am competent to affirm. I have made myself well acquainted with the facts and circumstances of the case. I have consulted the records of the case in that regard. I have been duly authorized and hence competent to make and affirm the affidavit on behalf of Respondent No. 11 (MoEF&CC).

2. Pursuant to the order dated 29.06.2021 the committee as constituted in the said order dated 29.06.2021 submitted its detailed report on the issues as directed by this Hon'ble Tribunal. A true copy of the said report is annexed hereto and marked as Annexure-R1.


**SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022**



3. The said report may be taken on record and be made a part of the records of this case.
4. It is submitted that the contents mentioned in the above paragraphs are true and correct to the best of my knowledge and belief.

Identified by
Ankili Sharma
Advocate/Advocates' Clerk
Enrl No. 1354 of 2018

Heeren Hazarika
13/08/21
(Heeren Hazarika)

DEPONENT

वैज्ञानिक 'डी' / Scientist 'D'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest & Climate change
भारत सरकार / Govt. of India
क्षेत्रीय कार्यालय / Integrated Regional Office, Guwahati

VERIFICATION

I, the above named Deponent, do hereby verify that the contents of the above affidavit are true and correct to my knowledge as per the records of the answering respondents. No part of it is false and nothing material has been concealed there from.
Verified at Guwahati on this.... day of 13th August, 2021.



GA
13-08-2021
GA

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022

Heeren Hazarika
13/08/21
(Heeren Hazarika)
DEPONENT

वैज्ञानिक 'डी' / Scientist 'D'
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest & Climate change
भारत सरकार / Govt. of India
क्षेत्रीय कार्यालय / Integrated Regional Office, Guwahati

Solemnly affirmed before me this day, I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.

**INVESTIGATION ON DISCHARGE OF SEWERAGE
AND OTHER WASTES INTO THE RIVER DIBRU,
RIVER BRAHMAPUTRA AND RIVER DANGORI IN
TINSUKIA DISTRICT, ASSAM**

**Report of Committee appointed by Hon'ble National Green
Tribunal in Sudhan Das vs. State of Assam & Ors (OA No.
13/2018/EZ) vide order dated 29.06.2021**

Date of Submission: 10th August, 2021



Attested

SHAH SYED SAMADUR RAHMAN
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1. Background

Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata has in its order dated 29.06.2021 in OA No. 13/2018/EZ titled as "Sudhan Das vs. State of Assam &Ors." constituted a committee to examine and investigate the discharge of sewerage and other wastes released by the boats and houseboats allowed to ply in the River Brahmaputra, River Dibru and River Dangori in the Tinsukia District. The Tribunal constituted a committee comprising of Senior Scientist from Integrated Regional Office of MoEF&CC, Guwahati; Senior Scientist from the Central Pollution Control Board, Regional Office Shillong; Senior Scientist from Assam State Pollution Control Board, Guwahati; and the Deputy Commissioner, Tinsukia.

Accordingly, a committee was constituted with following members:

- i. Dr. Hemen Hazarika, Scientist 'D' Integrated Regional Office Guwahati, MoEF&CC
- ii. Shri Ritesh Prasad Gurung, Scientist 'D' (Senior Scientist), CPCB, Shillong
- iii. Shri Pralay Das, Executive Environmental Scientist, PCB Assam
- iv. Shri Dipu Kr. Deka, The additional Deputy Commissioner, Tinsukia authorized by Deputy Commissioner, Tinsukia.

The Integrated Regional Office of MoEF&CC, Guwahati is designated as the nodal office while the Deputy Commissioner, Tinsukia is directed to co-ordinate for all logistic purposes.

The committee has been vested with the mandate to visit and inspect the site in question and examine the following aspects vide the Order dated 29.06.2021:

- i. No. of boats and houseboats plying on the three rivers including the private respondents herein discharging untreated sewerage/other wastes.
- ii. System for disposal of sewerage and other wastes adopted.
- iii. Carry out water analysis test randomly at different places to test for Total Coli form and Faecal Coliform besides other parameters like PH, BOD, COD etc.
- iv. Assess the damage caused due to pollution and impose environmental compensation accordingly, if found in violation of environmental norms.
- v. Suggest remedial measures to be taken to mitigate the above issues of pollution.

2. Field Visit:

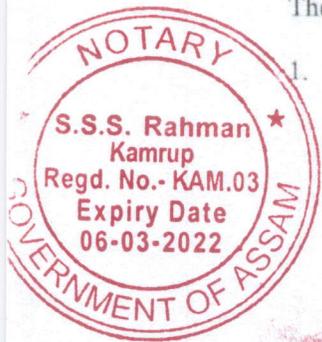
The committee members inspected the discharge of sewerage and other waste into the River Dibru, River Brahmaputra and the River Dangori in Tinsukia district in Assam on 28.07.21. The findings, observations of the committee members are as under:

1. There are only two ghats viz. Guijan Ghat and Saikhowa Ghat. Boats plying in the three concerned rivers are docked in these two ghats only; coverage of the rivers is done from these two ghats. While both the ghats were visited, activities were observed in Guijan Ghat only. Activities in Saikhowa Ghat is very limited and is restricted to about 3 boats mainly

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for transportation of goods from one bank to another. Furthermore, docking facility of larger boats is available in Guijan Ghat only, and the activities at Saikhowa Ghat has reduced considerably after the inauguration of the Dhola-Sadia Bridge otherwise known as Dr. Bhupen Hazarika Setu in the year 2017.

2. The season of tourists visiting the Guijan Ghat is from November to March. As this is not the season for tourists and because of the COVID19 pandemic the actual operation of boats was not possible. Hence, the observations are based primarily on present situation and information as conveyed to the Committee during interactions.
3. About 100 families are residing on the banks of River Dibru adjacent to the Guijan Ghat. As informed by Sh. Sanjoy Das, Member, Zila Parishad Guijan, Tinsukia, only about 10% houses in this settle have septic tank; some houses have dug pits for discharge of sewage
4. As per the list provided by the Inland Water Transport, Assam, there are a total of 150 register boats registered with them for the three rivers. These include boats of all types such as boathouses, passenger boats, ferryboats, etc. (**Annexure -IV**).
5. It was observed that there are unregistor boats as well in the area. This also include boats operated by the government department.
6. The boats are used mainly for three major activities viz. a) Policing and patrolling, b) Tourism activities, and c) Commercial activities
7. Policing and patrolling is being done by government agencies and is done to patrol bridges and to check illegal activities in and around Dibro Saikhowa National Park.
8. The major commercial activities include the following:
 - a. for transportation of good like wood, milk, stone, firewood collecting from river,
 - b. for transportation of construction materials
 - c. for ferrying of passengers between banks
9. Tourism related activities include accommodation in houseboats, sightseeing to Dibru Saikhowa National Park / biospheres, bird watching, dolphin viewing, etc.
10. There has been no major tourist activities since March-April 2020 till date because of COVID-19 pandemic.

2.1. Sources of Liquid Wastes:

The team identified two sources of liquid wastes discharging into the Dibru River. The settlement along the Guijan Ghat is one of the sources of liquid waste being discharged into the River Dibru. As stated earlier, only about 10% of the residents along the Guijan Ghat have septic tanks. While some of the residents there have dug pits for their toilet wastes, the Committee is of the opinion that open defecation cannot be ruled out in the area. However, because the area caters to tourists, no physical evidence was observed during the visit. It is also to be mentioned that pits dug for handling wastes from toilets are unlined. As such, this can lead to contamination of ground water, and also the River Dibru, through subsurface flow.

The second source of liquid wastes are the boats handling passengers for an extended time of few hours. These boats include passenger boats for ferrying passengers between banks, tourist boats



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used to visit to nearby tourist spots, and houseboats used to accommodating tourists, usually for overnight stay. While the passenger boats and the tourist boats generated mainly liquid wastes from toilets, the houseboats also generate liquid waste from bathrooms during bathing.

It was observed that none of the passenger boats have any facility for disposal of liquid wastes. All the liquid waste generated in these boats are discharged into the river directly, without any form of treatment. It was also seen that most tourist boats also do not have any facility for the treatment of the liquid wastes. However, two tourist boats – M/s SB Shanti and M/s The Traveler's Hut have been provided with the DRDO developed Bio-toilets.

The Committee visited a total of six houseboats- all four of these boats have been listed as respondents here. It was seen that one of the houseboats viz. M/s Royal Princess has not registered with the Inland Water Transport, Government of Assam as per information furnished by Inland Water Transport Assam. (Letter No. DWT-(ISV)/113/2014/pt-IV/208 dated 22th July 21, copy **attached as annexure-IV**). This boat had the constructed a tank for temporary storage of liquid wastes from its toilets and bathrooms, which was later collected and disposed by the Tinsukia Municipal Council.

One of the houseboats M/s. Nakshatra had sunk in June 2020, (Published Newspaper copy attached as **annexure V**).

The houseboat, M/s Dibru Saikhowa Boat Safari, was found to be under repair and has been kept on the bank since June/ July 2019 and is still there even at present. The houseboat M/s MB Omm has installed the DRDO approved Bio-toilet for treatment of liquid waste both from its toilet as well as from bathrooms.

Detailed observation as seen in these boats is provided in **Annexure - I**.

Water sampling was done at four locations along the Guijan Ghat to understand the water quality of the River Dibru at present. The location of the sampling has been decided as under:

Stations	Location	Rationale
1	500m Upstream from Guijan Ghat, at mid-stream of Dibru River.	To understand the baseline pollution level
2	Mid-stream Dibru River at Guijan Ghat.	To understand the water pollution by boat, if any
3	500m downstream from Guijan Ghat, at mid-stream of Dibru River.	To verify any change in water quality because of any liquid discharge
4	Dibru River at Guijan Ghat, along the bank.	To check for pollution due to residential settlement.

The results of the analysis are provided in **annexure II**, as seen from the analysis report the water quality upstream of the Guijan Ghat (Station 1) confirms to Class A for all parameters except for total coliform; the total coliform concentration falls in the category of Class B. Therefore, the water quality of River Dibru upstream of Guian Ghat is classified as Class B. It is also to be mentioned



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here that no faecal coliform was detected in this location. In the subsequent stations i.e. Stations 2, 3 and 4, an increase in the concentration of total coliform is noticed. Furthermore, the faecal coliform was also detected in these stations clearly indicating a discharge of faecal material. Although the primary cause this increment cannot be ascertained at this stage, direct discharge from tourists and house boats was documented and thus cannot be discarded.

It is to be mentioned that there is high flow in River Dibru at present, owing to monsoonal rain. Because of this the ratio of dilution water available to liquid waste generation is extremely high. This is also evident from the analysis result (**attached as annexure II**). As such water quality assessment conducted during the visit may not represent pollution caused because of passenger, tourists or houseboats. More realistic data to represent water pollution caused by boats can be obtained by analyzing water quality during peak tourist season of November to March. This season also coincides with lean flow in the rivers, which will further make the analysis results more representative.

2.2. Sources of Solid Wastes:

Solid waste are mainly generated by passenger boats, tourist boats and houseboats. Most of the solid waste generated in the passenger boats and tourist boats are the plastic packaging of food items such as packets of chips, chocolate wrappers. It was reported by the workers in the passenger boats that the boatman collects all these wastes and bring them to the bank, where disposal is done through open burning.

In houseboats, the solid was generated include plastic packaging material of food as well as leftover food. The food provided to the passengers are cooked at the banks and then served on the boats. In the houseboat, M/s MB Omm, the leftover food is disposed through piggery. Plastic bottles collected are sold off to local recyclers and other plastic solid wastes are disposed through community bins. In the houseboat M/s Royal Princess, food is served in disposable crockery and cutlery. The leftover food, plastic wastes, disposal items and plastic bottles are all brought to the bank and disposed through open burning.

2.3. Assessment of Environmental Damage:

The damage on the environment is mostly on two components viz. air and water. The Committee did not observe any long-term damage to the environment. However, there are no tourists and the ferrying from one bank to another is also very limited at present because of COVID19 Pandemic. Because of this, the present scenario cannot be considered as business-as-usual. Furthermore, it is also expected that recovery of environmental damage has happened in the last 18 months because of limited or no activities

Because of limited activities there is no large scale direct discharge of either toilet or bathroom liquid waste into the river directly from the boats. Also, as no solid waste is being generated and no open burning was observed. As such, direct assessment of environment damage is not possible.



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2.4. Registration, Authorization and Other Certification:

As per the report submitted by the Inland Water Transport there are a total of 150 registered boats. However, the Committee did observe that a number of boats are also plying without registration. It is to be mentioned that some of these unregistered boats belong the Government Agencies, such as Police and Forests Departments.

Some of the boats, especially the houseboats and tourist boats have acquired most of the requisite certifications. M/s MB Om (houseboat), M/s Traveler's Hut (tourist boat) and M/s Shanti (tourist boat) have acquired various registration/certifications such as GST, FSSAI, trade license, IWTD, tourism, etc. The said documents are provided in **Annexure III**. However, some boats like M/s. Royal Princess (houseboat) do not have any form of documentation including registration with IWTD.

The Committee, however, remarked that there is no awareness regarding Consent to Establish / Operated to be acquired from the State Pollution Control Board, i.e. Pollution Control Board, Assam, in this case.

2.5. Observation at Saikhowa Ghat:

The Committee also visited Saikhowa Ghat and observed three boat used for milk transportation and one house boat used by Assam police for security purpose of Dhola Sadiya Bridge. There is no sewerage treatment facility in this house boat. It was comes to know from information provided by neighbor that this Ghat houseboat and passenger both transportation activity has shut down after commissioning of the Dhola Sadiya Bridge. Considering the limited to no discharge of liquid wastes to the river at this location, no water sampling was carried out at this Ghat.

3. Recommendations:

1. All boats having toilet should be equipped with sewerage treatment facility like, Bio-toilet/ Fecal Sludge Treatment plant (FSTP), or any other suitable treatment facility, based on capacity. However, based on the success of Bio-toilet in the Indian Railways as well as the efficiency as seen in boats in Guijan Ghat, it may be said that Bio-toilet is the best option.
2. Community toilet is required to be setup for villagers inhabiting nearby the bank of Dibru River (Guijan Ghat). Local administration should provide sanitary latrines to all the households through Individual Households Latrines (IHHL) Scheme under Swachh Bharat Mission.
3. All boat owners should obtain requisite authorizations, permits, approvals, certificates, consents, licenses, etc. from the relevant authorities.
4. Solar power facility may be installed for heating and lighting purposes of all house boat. This will yield better efficiency in terms of energy utilization as well as provide them with a green alternative.



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5. All DG sets used in the boats or in their auxiliary activities shall be as per the prescribed norms of CPCB. Furthermore, consents, as applicable, shall be obtained from the Prescribed Authority, i.e. Pollution Control Board Assam.
6. Considering the proximity to a biosphere reserve, the issue of noise pollution also comes into factor. The Committee recommends that all provisions of the Noise Pollution (Regulation and Control) Rules, 2000 be made applicable. Furthermore, the limits as applicable to the silent zone have to be complied with at all times, especially with respect to engine noise, and with respect to PA systems during celebrations on board.
7. Proper signage to be installed in every boat mentioning details such as registration number, owners name and contact details.
8. Different colored dustbins shall be placed inside the houseboat / plyboat to segregated dry and wet wastes at source.
9. Consent to Establish/Consent to Operate may be obtained from the Pollution Control Board Assam for operation of the houseboat / plyboat.
10. Inland Water Transport Department shall issue registration only when the application is annexed with relevant clearances, licenses, etc. The Consent to establish / Consent to Operate has to be a mandatory document for boats with a toilet facility.
11. Proper precautionary measures shall be taken at the time of refilling engine oil/ fuel. It shall be ensured that all used oil is handled as per the provisions of the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016.
12. Expert monitoring committee to be deploy for monitoring the sewerage treatment facility and other pollution level on the half yearly intervals.
13. Awareness programs to highlight the issues related with the direct discharge of solid / liquid waste into the river pollution and conservation of biodiversity, wildlife and endangered species.

4. Environmental Compensation

Sh. Nabin Das, Guijan Ghat, Tinsukia District, who is the proprietor of M/s Royal Princess failed to provide the Committee with any form of documentation. The said houseboat is also not listed in the list of registered boats as provided by the IWT, Government of Assam. Furthermore, no system of management of wastes, either solid or liquid, was seen in the boat. As such, the Committee recommends imposition of Environmental Compensation amounting to Rs. 2,25,000.00 (Rupees two lakhs twenty-five thousand) only as per the following calculations:

$$\text{Environmental Compensation} = \text{PI} \times \text{N} \times \text{R} \times \text{S} \times \text{LF}$$

Where,

Abbreviating	Description	Value	Remarks
PI	Pollution index of industrial sector	30	Value for green category industry



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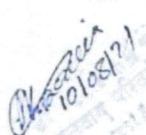
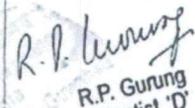
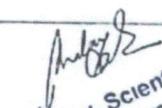
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N	Number of days of violation took place	40	From the date of issue of direction to Hon'ble NGT to the date of submission of report
R	A factor in Rupees, for environmental compensation	Rs. 250	Approved daily compensation by the Committee
S	Factor of scale of operation	0.5	Value for small industry
LF	Location factor	1.5	Value for eco-sensitive zone

Environmental Compensation for other boats has not be imposed based on the following points:

Respondent	Rationale
Respondent No. 5, M/s M B Omm	Availability of documents and biotoilet
Respondent No. 6, M/s S B Shanti	Availability of documents and biotoilet
Respondent No. 7, M/s Dibru Saikhowa Boat Safari	Currently under repair
Respondent No. 8, M/s The Traveler Hut	Availability of documents and biotoilet
Respondent No. 9, M/s Nakshatra	Sunken boat

However, all boats with toilet and washbasins shall install Bio-toilets and procure necessary documents including consents from Pollution Control Board, Assam within a period of 3 months failing which Environmental Compensation shall be imposed on them as well.

 Dr. Hemen Hazarika, Scientist D, Integrated Regional Office Guwahati, MoEF&CC	 R.P. Gurung Scientist 'D' Central Pollution Control Board, Shillong Gurung, Scientist D, CPCB, Shillong	 Shri Dipu Kr Deka, Addl. Deputy Commissioner TINSUKIA The Additional Deputy Commissioner, Tinsukia
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Enclosers:

Annexure I: Detailed observation as seen in all boats

Annexure II: The results of water analysis from SPCB Assam

Annexure IIIi-IIIvii: Various registration /certifications such as GST, FSSAI, trade license, IWT, tourism, etc.

Annexure IV: Copy of registered boats in Inland Water Transport, Assam

Annexure V: Published Newspaper copy attached

Annexure VI: Some photographs of site visit

Annexure I: Details status of Responded no. 5, 6,7,8,9 and 10 as per OA 13/2018/EZ

Respondent	Infrastructure	Documents	Observations
Respondent No. 5. M/s M B Omm	<ul style="list-style-type: none">• 16 Rooms for 32 passengers• Dining hall cum lounge• 16 toilets cum bathrooms• 2 wash basins	<ul style="list-style-type: none">• IWT• Tourism Dept.• FSSAI• GST• Gaon Panchayat	<ul style="list-style-type: none">• Bio-toilet for liquid wastes• Water from borewell• Organic solid waste utilized in piggery• Plastic bottles are sold to local kabaddi walas• Remaining solid waste are disposed through community bin• No passenger since March 2020 (as stated by boat owner)
Respondent No. 6. M/s S B Shanti	<ul style="list-style-type: none">• 1 Bio toilet cum bathroom• 2 Washbasins	<ul style="list-style-type: none">• IWT• Tourism Dept.• FSSAI• GST	<ul style="list-style-type: none">• Bio-toilet for liquid wastes• Water from borewell• Organic solid waste utilized in piggery• Plastic bottles are sold to local kabaddi walas• Remaining solid waste are disposed through community bin.• No passenger since March 2020 (as stated by boat owner)
Respondent No.7. M/s Dibru	<ul style="list-style-type: none">• Boat is not found in	<ul style="list-style-type: none">• IWT	<ul style="list-style-type: none">• Boat is not found in working condition



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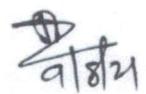
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Saikhowa Boat Safari	working condition <ul style="list-style-type: none">• Its kept on the bank since June/ July 2019. (as stated by local people)		<ul style="list-style-type: none">• Its kept on the bank, (as can be seen from photo no.3.)
Respondent No. 8. M/s The Traveler Hut	<ul style="list-style-type: none">• Biotloilet 1• Wash basin -2 (only for tourist person)	<ul style="list-style-type: none">• IWT• Tourism Dept.• FSSAI• GST	<ul style="list-style-type: none">• Bio -toilet for liquid wastes• Water from borewell• Organic solid waste utilized in piggery• Plastic bottles are sold to local kabaddi walas• Remaining solid waste are disposed through community bin.• No passenger since March 2020
Respondent No. 9. M/s Nakshatra	<ul style="list-style-type: none">• Record not available• M/s. Nakshatra had sunk in June 2020.	<ul style="list-style-type: none">• IWT	<ul style="list-style-type: none">• Boat was not found onsite• The boat sunk on June 2020 (Published Newspaper copy attached as annexure V).
Respondent No.10. M/s Royal Princes	<ul style="list-style-type: none">• 5 Rooms for 10 passenger• Dining hall cum lounge• 5 toilet cum bathrooms• Kitchen for staffs	Not available	<ul style="list-style-type: none">• No registration or any other form of documentation• No Bio-toilet• Liquid wastes are discharged to the river directly• Water supplied from Dibru River after treatment in sand filter• All solid wastes are collected and burnt together on banks• No passenger since March 2020 (as stated by boat owner)

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ANNEXURE II



POLLUTION CONTROL BOARD, ASSAM
BAMUNIMAIDAM, GUWAHATI - 781021.



Analysis Report of Water Samples collected from Dibru River at different points.

Sl. No.	Lab. Ref. No.	Date of Receipt	Source	Date of Collection & Time	pH	Cond (µS/cm)	Turbidity (NTU)	D O (mg/L)	COD (mg/L)	BOD (mg/L) (5 days at 27°C)	Total Alkalinity	Nitrate as NO ₃ ⁻ (mg/L)	Total Dissolved Solids (mg/L)	Lead as Pb (mg/L)	Zinc as Zn (mg/L)	Copper as Cu (mg/L)	Chromium as Cr (T) (mg/L)	Nickel as Ni (mg/L)	Cadmium as Cd (mg/L)	Total Coliform MPN/100ml	Faecal Coliform MPN/100ml	Collected by
1	GW-24/2021	30/07/2021	Water from 500 m upstream from Guijan Ghat, at mid-stream of Dibru River.	30-07-21 at 9:30AM	7.8	106.8	6	6.7	4.7	1.2	42.0	0.3	66.0	BDL	0.225	BDL	BDL	BDL	BDL	360	NIL	Pralay Das, EES of PCBA & Ritesh Prasad Gurung, Scientist D of CPCB, R.O. Shillong.
2	GW-25/2021	30/07/2021	Water from Mid-stream of Dibru River at Guijan Ghat.	30-07-21 at 9:45AM	7.9	99.9	7	6.4	6.3	1.6	54.0	0.7	62.0	BDL	0.219	BDL	BDL	BDL	BDL	720	360	
3	GW-26/2021	30/07/2021	Water from 500m Downstream from Guijan Ghat, at mid-stream of Dibru River.	30-07-21 at 10:10AM	7.9	99.4	7	6.7	6.2	1.5	58.0	0.7	60.0	BDL	0.232	BDL	BDL	BDL	BDL	910	360	
4	GW-27/2021	30/07/2021	Along the bank of Dibru River at Guijan Ghat.	30-07-21 at 10:40AM	8.0	101.6	9	6.4	5.7	1.3	58.0	1.2	66.0	BDL	0.192	BDL	BDL	BDL	BDL	910	300	

* BDL - Below Detectable Limit

Remarks : All the parameters analysed are found to be within the standard criteria value.

V/c Laboratory

05.08.21

Attested

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022

9/8/21
Addl. Deputy Commissioner
TINSUKIA



FORM NO.-II
(See Rule 5)

Certificate of Registration of Steam/Motor Vessel under Section 19-F of the Inland Steam Vessels Act,
1917 as amended by Amendment Act, 1951

Official No. Assam-1525



Guwahati/2015
No. Year and Port of Registry.

This is to certify that the Governore of Assam has
declared that Mr. Prassanna Rao subject of the state of Assam and the
sole owner of Motor Boat called OMM and that the said Motor Boat
was built at Guwahati by Local Carpenter of Tinsukia
in the year 2014

The said M.O. OMM had been duly registered at the port of Guwahati
under the Inland Steam Vessels (Amendment) Act, 1951.
Certified under my hand this the 23rd day of November
2015

Description of Engines

Name and address of Makers M/s Tata Automobiles
When Made.....
No. of Sets of Engines 2 (Two) No. of Shafts No. D194860 (I) 96187
N. H. P. B. H. P. 85 I. H. P. Estimate.....
speed of Ship..... Length of Stroke.....
Reciprocating engines : No. and diameter of cylinders in each set. 6cyl.

Rotary engines : No. of cylinders in each Set.....

Description of Boilers

Name and address of Makers.....
When made.....
Number..... Iron or steel..... Loaded pressure.....

Particulars of Tonnage

	Feet	Tenths
Extreme Length		
Length	<u>22' 7.0 M</u>	
Breadth	<u>09' 00 M</u>	
Depth	<u>01' 10 M</u>	
Gross Tons <u>(Actual) 7 tons</u>		
Register Tons <u>(Net) 7 tons</u>		

Registrar
Registering Authority,
Port of Guwahati

- Foot Note :- This certificate of Registration to be produce for inspection on demand by any authority authorised by the state Government.
2. This certificate must be surrendered to the Registering Authority if so required by him.
 3. While the certificate is in force, the vessel's name and registration mark as painted or otherwise marked in position approved by the Government of Assam must not be removed or defaced.
 4. In case of any accident occasioning loss of life, or any material damage affecting the seaworthiness or efficiency of the vessel's either in the hull or in any part of the machinery, a report by letter, signed by the owner or master, is to be forwarded to the Registering Authority with copy within

Attested

Shah Syed Samadur Rahman

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022

1/8/21
Addl. Deputy Commissioner
TINSUKIA





GOVERNMENT OF ASSAM
COMMISSIONERATE OF FOOD SAFETY, ASSAM
(Health & Family Welfare Department)
License under Food Safety and Standards Act, 2006
Form - C [See Regulation 2.1.4(6)]

License Number: 1 0 3 1 7 0 1 7 0 0 0 1 7 6

- 1. Name & Registered Office Address of Licensee: M/S M.B. OMM
Guijan Ghat, Tinsukia, Tinsukia (Assam) - 786125
- 2. Address of Authorized Premises: Guijan Ghat, Tinsukia, Tinsukia Sadar, Tinsukia(Ass) -786125
- 3. Kind of Business: Restaurants
- 4. For dairy business details of location with address and capacity of Milk Chilling Centers (MCC)/Bulk Milk Cooling Centers (BMCs)/Milk Processing Units/Milk Packaging Unit owned by the holder of licensee/RC: No
- 5. Category of License: State

This license is granted under and is subject to the provisions of Food Safety & Standards Act, 2006 all of which be complied with by the licensee.

Place: Tinsukia
Date of Issue: 20/09/2017

[Signature]
Stamp and Signature
of the Designated Officer/Licensing Authority

Validation And Renewal

Issue / Renewal Date	Period of Validity	License fees paid	Item of Food Products with capacities authorized to manufacture / Re-pack/ Relabel and sale/ Category of foods	Install / handling capacity	Signature
20/09/2017	19/09/2022	Rs.10000	Please refer to annexure for details.	Please refer to annexure for details	<i>[Signature]</i>

*The Application for renewal of license shall be submitted 30 days prior to the expiry date mentioned above after which Rs.

100 per day will be charged up to the date of expiry.

Disclaimer-This License is only to commence or carry on food businesses and not for any other purpose.



[Signature]
Addl. Deputy Commissioner
TINSUKIA 20-09-2017

Attested

[Signature]

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date:06-03-2022





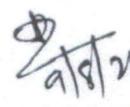
Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number :18AVWPD8621M1ZU

1.	Legal Name	PRASANNA DAS			
2.	Trade Name, if any	M/S M. B. OMM			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	GULIAN GHAT, P.O. RANGAGORA, GULIAN, TINSUKIA, Tinsukia, Assam, 786147			
5.	Date of Liability				
6.	Period of Validity	From	27/07/2017	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature					
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	27/07/2017			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of the application for registration


Addl. Deputy Commissioner
TINSUKIA

Attested

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date:06-03-2022



FORM NO. X

ORIGINAL

Rule - 46, Section - 28
Assam Wildlife (Protection) Rules, 1997
PERMIT TO ENTER INTO SANCTUARY/NATIONAL PARK

Book No. : 34 Permit No. 08 Date : 07/10/19



1. Subject to the provisions of the Wildlife (Protection) Act, 1972 as amended up to 1991 and the Rules made thereunder and subject to the condition hereinafter mentioned, permission is hereby granted to M. B. DMM and party to enter in to the Bherjan-Borajan Padumoni Wildlife Sanctuary / Dibru-Saikhowa National Park consisting of:

2. Adults : 5 Nos Children & Students : 1
3. Duration visit Date : 07/10/2019 to 07/10/2019
Hours 10-00 AM/PM to 4-00 AM/PM.

4. Mode of visit and viewing : VIEW FROM WATCH TOWER/BY ROAD/ ELEPHANT RIDE/BOAT.

5. Prescribed Route of travel and area permitted to visit :
Guiron Ghat to Kalami Area.

6. Fees Paid : for Entry : 500/-
For Elephant Ride : x
For Camera : x
For Vehicle : x
For Other : x
Total : 500/- Five hundred only.

7. Vehicle Registration No. : _____
8. Tour Guide : _____

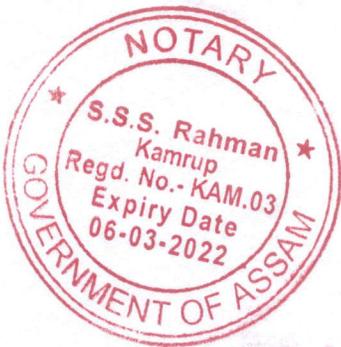
Place : Guiron w/l Range.
(Seal) _____
Date : 7/10/19

Baik 07/10/19
Signature and Designation of the Issuing Authority

9/10/21
Addl. Deputy Commissioner
TINSUKIA

Attested

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022



ANNEXURE III ✓

FORM NO.-III
(See Rule 5)

Certificate of Registration of Steam/Motor Vessel under Section 19-F of the Inland Steam Vessels Act, 1917 as amended by Amendment Act, 1951

Official No. Assam-1537



2015, Guwahati
No. Year and Port of Registry.

This is to certify that the Governor of Assam has declared that Sri Dipak Das subject of the state of Assam and the sole owner of Wooden single boat called Shanti and that the said Sri Shanti was built at Guwahati (Tinsukia) by Local Carpenter of Tinsukia in the year 2015.

The said S.O. Shanti had been duly registered at the port of Guwahati under the Inland Steam Vessels (Amendment) Act, 1951.

Certified under my hand this the 1st day of Jan 2015.

Description of Engines

Name and address of Makers M/TATA Automobils

When Made

No. of Sets of Engines 2 (two) nos No. of Shafts ENR 0257181 0357548

N. H. P. B. H. P. 55 (each) I. H. P. Estimate

speed of Ship

Reciprocating engines : No. and diameter of cylinders in each set 6 cyl. Length of Stroke

Rotary engines : No. of cylinders in each Set 1

Description of Boilers

Name and address of Makers

When made

Number 1 Iron or steel 1 Loaded pressure

Particulars of Tonnage

	Feet	Tenths
Extreme Length	<u>15</u>	<u>12</u>
Length	<u>06</u>	<u>06</u>
Breadth	<u>01</u>	<u>07</u>
Depth	<u>01</u>	<u>07</u>

Gross Tons 15 (fifteen) tons

Register Tons 10 (Ten) tons

Registering Authority
Port of Guwahati

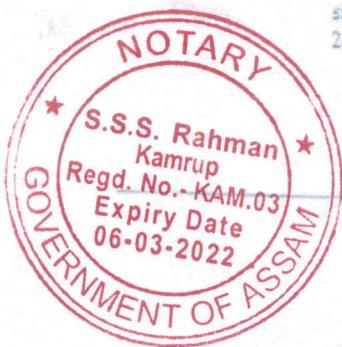
Foot Note :- This certificate of Registration to be produce for inspection on demand by any authority authorised by the state Government.

- This certificate must be surrendered to the Registering Authority if so required by him.
- While the certificate is in force, the vessel's name and registration mark as painted or otherwise marked in position approved by the Government of Assam must not be removed or defaced.
- In case of any accident occasioning loss of life, or any material damage affecting the seaworthiness or efficiency of the vessel's either in the hull or in any part of the machinery, a report by letter, signed by the owner or master, is to be forwarded to the Registering Authority (not report) Guwahati within 24 hours after the happening of the accident or as soon thereafter as possible.
- All passengers are to be provided life jacket during journey.

Attested

(Signature)

(Signature)
Addl. Deputy Commissioner
TINSUKIA



SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date:06-03-2022

FORM NO. III
(See Rule 5)

Certificate of Registration of Steam/Motor Vessel under Section 19-F of the Inland Steam Vessels Act, 1917 as amended by Amendment Act, 1951.

Official No. Assam-1653



2016 / Guwahati
No. Year and Port of Registry.

This is to certify that The Government of Assam has declared that Sasi Prayson Das subject of the state of Assam and the sole owner of Moribant called Prayson Das and that the said Prayson Das was built at Guwahati by Local Construction of Assam in the year 2014

The said Prayson Das had been duly registered at the port of Guwahati under the Inland Steam Vessels (Amendment) Act, 1951.
Certified under my hand this the 22nd day of Sept. 192016

Description of Engines

Name and address of Makers M/s Tata Automotives
When Made 2014
No. of Sets of Engines 2 (Twin) sets No. of Shafts 2 Estimate 321905
N. H. P. B. H.P. 25, 25, 25 I.H. P. 25
Reciprocating engines: No and diameter of cylinders in each set 1 cyl & 6 cyl. Length of Stroke.

Rotary engines: No. of cylinders in each set

Description of Boilers

Name and address of Makers
When made
Number Iron or steel Loaded pressure

Particulars of Tonnage

Feet Tons
Extreme length
Length 28.50m
Breadth 4.76m
Depth 1.50m

Gross Tons 10 (ten) tons
Register Tons



Registered Authority,
Port of Guwahati

Foot Note: This certificate of Registration to be produce for inspection on demand by any authority authorised by the state Government.
2. This certificate must be surrendered to the Registering Authority if so required by him.
3. While the certificate is in force, the vessel's name and registration mark as painted or otherwise marked in position approved by the Government of Assam must not be removed or defaced.
4. In case of any accident occasioning loss of life, or any material damage affecting the seaworthiness or efficiency of the vessel's either in the hull or in any part of the machinery, a report by letter, signed by the owner or master, is to be forwarded to the Registering Authority Guwahati within 24 hours after the happening of the accident or as soon thereafter as possible.

Assam Govt. Press 219/16-VVT-5,000

Attested

Signature

Signature
Addl. Deputy Commissioner
TINSUKIA



SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022



অসম চৰকাৰ
জাৰণালীৰ জল পৰিবহন, অসম
GOVERNMENT OF ASSAM
OFFICE OF THE DIRECTOR: INLAND WATER TRANSPORT, ASSAM
ULUBARI: GUWAHATI-7
Website: <http://www.iwt.assam.gov.in>
Telephone no-0361-2526421
E-mail: diwtassam@gmail.com

No.DWT- 252/2012-13/331

Dated Guwahati the 17th July 2019.

From : Sri Dhruba Jyoti Das, ACS,
Director, IWT, Assam, Ulubari,
Guwahati-7.

To ✓ Sri Prassanna Das,
Proprietor, Traveller's Hut, Guujan, Tinsukia,
Assam.

Sub : Regarding plying of vessel Travellers Hut in the river Brahmaputra.

Sir,

With reference to the subject cited above, you are hereby allowed to ply, park, load and offload Cargo (i.e. live fish) from the vessel Traveller's Hut in the river Brahmaputra subject to valid documents from the concerned authority.

You must pay necessary toll for the use of ferry ghats for loading and unloading purpose as per rule.

Yours faithfully,


Director,
IWT, Assam, Ulubari,
Guwahati-7.

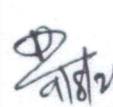
Dated Guwahati the 17th July 2019

Memo No.DWT- 252/2012-13/331-A

Copy to :-

1. The Executive Engineer, IWT, Division, Guwahati and Dibrugarh.
2. The Asst. Executive Engineer, IWT, Sub-Division, Dibrugarh/Jorhat/Guwahati and Goalpara.

Director,
IWT, Assam, Ulubari,
Guwahati-7.


Addl. Deputy Commissioner
TINSUKIA

Attested





SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date: 06-03-2022



অসম চৰকাৰ
আভ্যন্তৰীণ জল পৰিবহন, অসম
GOVERNMENT OF ASSAM
OFFICE OF THE DIRECTOR:: INLAND WATER TRANSPORT, ASSAM
ULUBARI: GUWAHATI -7

Website: <http://iwtdirector.assam.gov.in> Telephone no-0361-2526421 E-mail: diwtassam01@gmail.com

No.DWT-(ISV)/113/2014/Pt-IV/208

Dated Guwahati the 27th July/2021

From : Shri Gautam Das, ACS,
Director, Inland Water Transport, Assam
Guwahati-7.

To : IRO Guwahati,
Ministry of Environment, Forest & Climate Change
4th Floor, Housefed building GS Road, Rukmini gaon
Guwahati-781022.

Sub : Information of registered boats allowed to ply in the River Brahmaputra,
River Dibru and River Dangori in the Tinsukia District.

Ref : 1.No. nil, dated-22-07-2021(e-mail).
2. FileNo.RONE/E/NGT/OA No.13/2018/EZ/AS/671-672 dated 12th July'2021

Sir,

With reference to the subject cited above, I would like to submit the list of boats and house-boats registered/allowed under Inland Water Transport Department for plying in the River Brahmaputra in Tinsukia District.

This is for your information, please.

Enco: List of boats to be sent through email.

Your faithfully

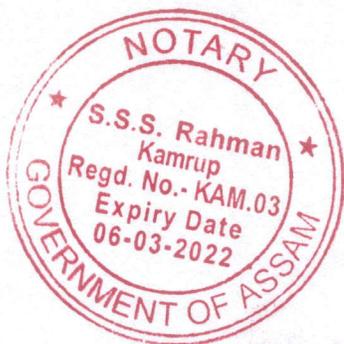
Director
Inland water Transport
Assam, Guwahati-7.

Memo No. DWT-(ISV)/113/2014/Pt-IV/208-A Dated Guwahati the 27th July/2021

Copy to:

1. The Deputy Commissioner, Tinsukia, Borguri, Tinsukia District, Assam-786125

Director
Inland Water Transport,
Assam, Guwahati-7.

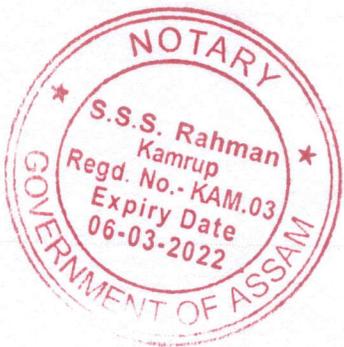


Attested

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date:06-03-2022

Addl. Deputy Commissioner
TINSUKIA

Sl. No	Name of Boat owner & Address	District	Name of Boat		Regd.No		Type of Boat
1	Naren Saharia Address-Vill - Chapakhowa P.O.-Chapakhowa,P.S.-Chapakhowa	Tinsukia	SB	NK Boat	Assam	442	Wooden
2	Banwarilal Modi Vill& PO:Chapakhowa , Tinsukia	Tinsukia	SB	Balaji	Assam	444	Wooden
3	Ghanashyam Agarwala, Sadia	Tinsukia	SB	Pinki	Assam	446	Wooden
4	Suchen Gogoi,Vill&P.O.- Chapakhowa,District:Tinsukia,Assam	Tinsukia	SB	Boiragi	Assam	447	Wooden
5	Sadananda Buragohain Vill&PO: Chapakhowa	Tinsukia	SB	Dolphin	Assam	450	Wooden
6	Vijay Pratap Singh, Vill: Bhuban Khal PO: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SB	Daria Dil Ganga	Assam	451	Wooden
7	Kailas Majhi Addres -Vill - Guljar Basti, P.O. -Saikhowa Ghat ,District : Tinsukia (Assam)	Tinsukia	SB	Kamrup	Assam	456	Wooden
8	Brojendra Nath Borgohain Vill:Hguramura, Sadiya, Tinsukia, Assam	Tinsukia	SB	Gohain Boat	Assam	464	Wooden
9	Nabin Gogoi, Vill:Chapakhowa PO:Chapakhowa, Sadiya, Tinsukia	Tinsukia	SB	Nirijule No.1	Assam	609	Wooden
10	Nabin Gogoi, Vill:Chapakhowa PO:Chapakhowa, Sadiya, Tinsukia	Tinsukia	SB	Nirjuli-II	Assam	610	Wooden
11	Sadananda Buragohain Vill&PO: Chapakhowa	Tinsukia	SB	Dolphin 1	Assam	641	Wooden
12	Gunit Borgohain, Chapkhowa, Sadia	Tinsukia	SB	Koila	Assam	642	Wooden
13	Bhubeneswar Rashbongshi , Chapakhowa, Sadia	Tinsukia	SB	Debashi	Assam	644	Wooden
14	Bhaba Konwar, Chapakhowa, Sadia	Tinsukia	SB	Bhagya	Assam	647	Wooden
15	Borjen Bora, Vill: Ghuramura, PO: Sadiya, Tinsukia, Assam	Tinsukia	SB	Salma	Assam	648	Wooden
16	Pinku Jyoti Bora, Chapakhowa, Sadia	Tinsukia	SB	Kamakhya	Assam	649	Wooden
17	Saukat Ali Vill& PO: Chapakhowa	Tinsukia	SB	M.J Boat	Assam	650	Wooden
18	Basir Shahani Vill:Ghurmura PO:Sadiya, Tinsukia, assam	Tinsukia	SB	Ganga	Assam	651	Wooden
19	Monu Phukan S/o- Late Tileswar Phukan, Vill& PO:Chapakhowa, Tinsukia	Tinsukia	SB	Jalpori	Assam	652	Wooden
20	Anil Kumar Agarwal Vill&PO: Shantipur	Tinsukia	SB	Bojranboli	Assam	654	Wooden
21	Puneswar Gogoi Vill: Milon Nagar PO&PS:Chapakhowa, Tinsukia, assam	Tinsukia	SB	Bhaiti Express	Assam	660	Wooden
22	Saukat Ali Vill& PO: Chapakhowa	Tinsukia	SB	ML Baot	Assam	664	Wooden
23	Vijay Pratap Singh , Dholla, Tinsukia	Tinsukia	SB	Adarsh	Assam	665	Wooden
24	Sudarsan Majhi, Dholla	Tinsukia	SB	Kawla	Assam	666	Wooden



Attested

Ok

SHAH SYED SAMADUR RAHMAN
NOTARY
Guwahati, Kamrup
Regd. No.- KAM.03
Expiry Date:06-03-2022

Attest
Addl. Deputy Commissioner
TINSUKIA

25	Sudarsan Majhi, Dholla	Tinsukia	SB	Gyano	Assam	667	Wooden
26	Human Gogoi PO & PS: Dholla	Tinsukia	SB	Maa Ganga	Assam	672	Wooden
27	Birjananda Majhi Vill: Bhaban Khal Po: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin:786154	Tinsukia	SB	Anita Fighter	Assam	676	Wooden
28	Nakib Ali Vill & PO: Chapakhowa	Tinsukia	SB	Marnud	Assam	677	Wooden
29	Pradip Kumar Singh Vill: Dholabazar PO: Saikhowa	Tinsukia	SB	Jay Gurudev	Assam	678	Wooden
30	Kumud Namasudra, Vill: Hatighuli, PO: saikhuwaghat, Dist: Tinsukia, Pin:786154	Tinsukia	SDB	Kamrup Mail	Assam	680	Wooden
31	Subal Biswas Vill: Bhuban Khal PO: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SDB	Likhi Express	Assam	681	Wooden
32	Rajendra Yadav Vill: Bhuban Khal PO: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SDB	Ruly	Assam	688	Wooden
33	Bhikari Majhi Vill: Bhuban Khal PO: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SDB	Parwati Express	Assam	689	Wooden
34	Suboth Devnath, Vill: Hatighuli No- Bormura PO: saikhuwa Ghat, Dist: Tinsukia, Pin: 786154	Tinsukia	SDB	Morami Fighter	Assam	692	Wooden
35	Tuntun Sahani, Dholla Bazar, PO: Saikhuwaghat Dist: Tinsukia, Pin:786154	Tinsukia	SDB	Reshni Fighter	Assam	693	Wooden
36	Sahadev Nath Vill: Bhuban Khal PO: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SDB	Maa Bhabani	Assam	697	Wooden
37	Nobin Gogoi Address:-Vill-Lachit Nagar, P.O.Chapakhowa, P.S.- Chapakhowa District:Tinsukia (Assam)	Tinsukia	SB	Nirjuli-III	Assam	701	Wooden
38	Nobin Gogoi Address:-Vill-Lachit Nagar, P.O.Chapakhowa, P.S.- Chapakhowa District:Tinsukia (Assam)	Tinsukia	SB	Nirjuice -No.4	Assam	702	Wooden
39	Utpal Goswami Vill:Rongparia PO& Dsit: Tinsukia, Assam	Tinsukia	SB	Goswami	Assam	704	Wooden
40	Barin Dutta Vill:Dholla Bazar, PO:Saikhowa Ghat, PS:Saikhowa Ghat, Tinsukia, Assam	Tinsukia	SB	Mahabahu Brahmaputra No.3	Assam	706	Wooden
41	Prasnta Kachari Vill: Bazalgaon PO: Gumtibil Dist: Tinsukia	Tinsukia	SB	Rubul Express	Assam	723	Wooden
42	Nobin Gogoi Address:-Vill-Lachit Nagar, P.O.Chapakhowa, P.S.- Chapakhowa District:Tinsukia (Assam)	Tinsukia	SB	Nirjuli	Assam	772	Wooden
43	Pritush Das Address- Vill Guljan (Tinsukia) P.O.-Ranga Garah, District:Tinsukia (Assam)	Tinsukia	SB	Ma - Ganga	Assam	773	Wooden

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44	Pankaj Bora Vill:Ghuramura, PO: Sadiya, Tinsukia, Assam	Tinsukia	SB	New Boat	Assam	775	Wooden
45	Kono Phukan Vill&Po: Chapakhowa	Tinsukia	SB	Swim	Assam	778	Wooden
46	Jayanta Buragohain Vill: Machakigaon Po: Gumtibil	Tinsukia	SB	Nayana	Assam	779	Wooden
47	Bideshi Sahani Po: Chapakhowa Vill: Chapakhowa	Tinsukia	SB	Sontoshi-2	Assam	783	Wooden
48	Buragohain Vill: Chapakhowa PO: Chapakhowa	Tinsukia	SB	Bogitara	Assam	784	Wooden
49	Dharma Buragohain Vill: School Chariali Po: Chapakhowa	Tinsukia	SB	Joon	Assam	803	Wooden
50	Raju Sonowal Vill: Talap Tanga Gaon PO: Taiap Baii Bazar	Tinsukia	SB	Sonowal	Assam	804	Wooden
51	Lekhika Phukan Vill: School Chariali Po: Chapakhowa	Tinsukia	SB	Maajoni	Assam	805	Wooden
52	Karken Pertin Roing Meka Jinali Roing, Arunachal Pradesh	Tinsukia	SB	Diluqueen	Assam	809	Wooden
53	Mukbal Ali Disolgaon Po: Gumtibali	Tinsukia	SB	Almina	Assam	811	Wooden
54	Bibhikan Borgohain Vill:Telikalayan PO:Kundil, Tinsukia	Tinsukia	SB	Nayanmoni	Assam	889	Wooden
55	Roboi Das Vill:Dhola, PO:Saikhowa, Tinsukia, Assam	Tinsukia	SB	Lokenath	Assam	890	Wooden
56	Ranjit Bora Vill: Udaypur PO: Dhola, Tinsukia, Assam	Tinsukia	SB	Padma	Assam	891	Wooden
57	Harendra Mallah Vill:Bhuban Khal PO: Dhola, Tinsukia, Assam	Tinsukia	SB	Sitala	Assam	892	Wooden
58	Barin Dutta, Vill:Dholla Bazar PO & PS: Saikhowa, Tinsukia, Assam	Tinsukia	SB	Mahabahu Fairter No.4	Assam	929	Wooden
59	Manuj Gogoi Vill: Pahukhwa PO:Gumutibill	Tinsukia	SB	Manuj	Assam	933	Wooden
60	Saruj Bura Gohain Vill: Nizarapara Po: Chapakhowa	Tinsukia	SB	Parthana	Assam	935	Wooden
61	Deben Buragohain Vill: Desoi gaon Po: Ghumtibill	Tinsukia	SB	Tisha	Assam	957	Wooden
62	Robin Brown S/o: Atul Brown Vill: Sumani Pathar Po: sadia	Tinsukia	SB	Amondika	Assam	964	Wooden
63	Jiban Das s/o: Sukhen Das Vill: Saikhowa Udaipur gaon Po: Saikhowa ghat	Tinsukia	SB	Moon	Assam	965	Wooden
64	Rustam Ali Vill: Desoi Miri Gaon PO&PS: Sadiya	Tinsukia	SB	Maka	Assam	967	Wooden
65	Kano Phukam Vill: Chapakhowa Ps: Sadiya	Tinsukia	SB	Swim No.2	Assam	968	Wooden
66	Bhaba Konwar Vill:Duponi Borgaon PO&PS: Sadia	Tinsukia	SB	Bhagya No.2	Assam	969	Wooden
67	Nandalal Mallah Vill: Bhuban Khal PO: Saikhowaghat	Tinsukia	SB	Balaji	Assam	976	Wooden
68	Nandalal Mallah Vill: Bhuban Khal PO: Saikhowaghat	Tinsukia	SB	Maruti	Assam	977	Wooden
69	Prafulla Kalita Vill: Na. Barmura Po: Saikhowaghat	Tinsukia	SB	Priyanka	Assam	978	Wooden



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70	Tuntun Sahni, Vill: Mithaam Khuti Pather Po: Saikhowa PS: Dholla Dist: Tinsukia, Assam Pin: 786154	Tinsukia	SB	Jai Maiya	Assam	979	Wooden
71	Munindra Debnath Vill: Dhola PO:Saikhowa PS: Dhola	Tinsukia	SB	Anima	Assam	981	Wooden
72	Bijay Das Vill: Dhola PO:Saikhowa PS:Dhola	Tinsukia	SB	Ma Kali	Assam	982	Wooden
73	Rajendra Yadav Vill: Bhubankhai PO: Siakhowaghat PS: Dholla	Tinsukia	SB	Sandhya Express	Assam	983	Wooden
74	Shiojee Gupta Vill:Bormura Miri Pathar PO: Saikhowaghat, PS: Dholla	Tinsukia	SB	Sea Swimmer	Assam	984	Wooden
75	Janardan Prasad Vill: Dholla Bazar PO: Saikhowaghat PS:Dholla	Tinsukia	SB	Janardan	Assam	985	Wooden
76	Dandidhar Deori Vill: Barmura Miri Pathar PO: Saikhowaghat PS: Dholla	Tinsukia	SB	Bhagor	Assam	986	Wooden
77	Subudh Debnath Vill: 2 No. Na-Barmuragaon, PO & PS: Saikhowa	Tinsukia	SB	Lata Express	Assam	987	Wooden
78	Kishore Kr.Das Address:- Vill- Guijan Limbuguri ,P.O.-Rangagorah District:Tinsukia (Assam)	Tinsukia	SB	Mandira	Assam	992	Wooden
79	Putul Dutta,Vill-Bogoriguri,P.O.-Hahkhati,District:Tinsukia,Assam	Tinsukia	SB	Bhanu	Assam	1097	Wooden
80	Pankaj Borah,Vill-Ghurmore,P.O.-Sadiya,District:Tinsukia,Assam	Tinsukia	SB	New Boat	Assam	1100	Wooden
81	Abdul Hakim Mollah Vill.Niz Boorbari, PO-Rowkhawa, PS-Chunar	Tinsukia	SB	Khushbu	Assam	1102	Wooden
82	Pream Kanta Baruah Address:-Vill-Hahkhati Nepali Gaon,P.O.-Hahkhati (Dholla),District:Tinsukia(Assam)	Tinsukia	SB	Santona	Assam	1141	Wooden
83	Abhijit Boruah Address:-Vill-Hahkhati Nepali Gaon,P.O.-Hahkhati (Dholla),District:Tinsukia(Assam)	Tinsukia	SB	Puspolata	Assam	1142	Wooden
84	Sri Poran Kr. Baruah and Sri Rishikesh Gogoi Address: -S/O Lt. Bhuban Chandra Baruah Vill: Parbatia, P.O: Tinsukia, P.S: Tinsukia, District: Tinsukia (Assam) And Sri Rishikesh Gogoi, S/O Sri Narendra Nath Gogoi, Gelapukhuri Road, Dist : Tinsukia	Tinsukia	SB	DIBRU SAIKHUWA BOAT SAFARI	Assam	1210	Wooden
85	Md. Jaynal Abedin Address- Vill-Guijan, P.O.-Rangagora District-Tinsuki (Assam)	Tinsukia	SB	Banashree-I	Assam	1211	Wooden
86	Md. Jaynal Abedin Address- Vill-Guijan, P.O.-Rangagora District-Tinsuki (Assam)	Tinsukia	SB	Banashree-II	Assam	1212	Wooden
87	Narendra Kr.Saharia,Vill-Chapakhowa,P.O.-Chapakhowa,District:Tinsukia,Assam	Tinsukia	MB	N.K.Boat	Assam	1216	Wooden



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88	Dilip Pradhan Dholla Bazar, P.O.- Saikhowaghat, District: Tinsukia , Assam	Tinsukia	MB	Janmoni	Assam	1217	Wooden
89	Manik Bashar, Vill-Ghumtibeel, P.O.- Chapakhowa, District: Tinsukia, Assam	Tinsukia	MB	Haladhia	Assam	1218	Wooden
90	Gopal Das. Milan Nagar (Chapakhowa), P.O.- Chapakhowa, District: Tinsukia, Assam	Tinsukia	MB	Balaji	Assam	1219	Wooden
91	Dinesh Prasad, Vill-RBSS Road Bhikhampur Bhagalpur Bihar	Tinsukia	SDB	Maa Laxmi	Assam	1332	Wooden
92	Raju Gohain, Guijan Ghat, P.O.- Rangagora, District: Tinsukia Assam	Tinsukia	SDB	Ansuman	Assam	1370	Wooden
93	Ramadhhar Yadav Erasuti Gaon, P.O.- Rangagora, District: Tinsukia, Assam	Tinsukia	SDB	Brahmaputra	Assam	1371	Wooden
94	Dilip Yadav Guijan, P.O.- Rangagara, District: Tinsukia, Assam	Tinsukia	SB	Rohit	Assam	1372	Wooden
95	Deputy Commissiner , Tinsukia	Tinsukia	SB	Dibru	Assam	1405	Wooden
96	Deputy Commissiner , Tinsukia	Tinsukia	SB	Kahua	Assam	1406	Wooden
97	Joyal Abedin Address: - Vill: Guijan Ashok Nagar, P.O: Rongagora, P.S: District: Tinsukia(Assam)	Tinsukia	SDB	BANSCEL BARI	Assam	1421	Wooden
98	Grandeura NE (Sri Sanjay Das & Sri Ashok Dey) Address: -Grandeura NE Vill: Dispur P.O: Dispur P.S: Dispur District: Kamrup (M) Assam	Tinsukia	SB	NAKSHATRA NE	Assam	1454	Wooden
99	Jadav Senapati Address: -Vill: Guijan, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	ARANYAK	Assam	1522	Wooden
100	Prassanna Das Address: - Vill: Guijan , P.O: Rongagora, P.S: District: Tinsukia (Assam)	Tinsukia	MB	OMM	Assam	1525	Wooden
101	M/S Royal River Tours Address: - Vill: Guijan L.G Road , P.O: Rongagora, P.S: Tinsukia, District: Tinsukia-786147 (Assam)	Tinsukia	SB	ROYAL PRIME	Assam	1534	Wooden
102	M/S Royal River Tour Address: - Guijan L.G. Road Vill: P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	ROYAL MARY LAND	Assam	1535	Wooden

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103	M/S Royal River Tour Address: - Guijan L.G. Road Vill: P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	HARIBUL	Assam	1536	Wooden
104	Sri Dipak Das Address: - S/o Mr. Prassanna Das Vill: Guijan , Shantipur, P.O: Rongagora, P.S: Tinsukia, District: Tinsukia-786147 (Assam)	Tinsukia	SB	SANTI	Assam	1537	Wooden
105	Sri Anuj Das Address: - S/o Mr. Prassanna Das Vill: Guijan , Shantipur P.O: Rongagora, P.S: Tinsukia District: Tinsukia-786147 (Assam)	Tinsukia	SB	ROMONI	Assam	1538	Wooden
106	Mr.Prassanna Das Address: - S/o Mr. Parshuram Das Vill: Guijan , Shantipur P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	'OM TOURIST CAB'	Assam	1539	Wooden
107	Sri Niranta Gohain Address: -S/o Bhugen Gohain Vill: Natun Rongagora Gaon, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	DIBOW NO 1	Assam	1540	Wooden
108	Hiren Senapati Address: -S/O Janiram Senapati Vill: Natun Rangagora Gaon, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	DANGARI	Assam	1541	Wooden
109	Sri Prafulla Das Address: - Vill: Guijan Gangupara, P.O: Rongagora, P.S District: Tinsukia (Assam)	Tinsukia	SDB	MAA LAXMI	Assam	1542	Wooden
110	Sri Anil Sahani Address: - Vill: Guijan Ghat P.O: Rongagora, P.S: District: Tinsukia (Assam)	Tinsukia	SDB	LAXMI	Assam	1543	Wooden
111	Sri Sanjay Das Address: - Vill: Rangagora Guijan, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	DOLPHIN EYE	Assam	1613	Wooden

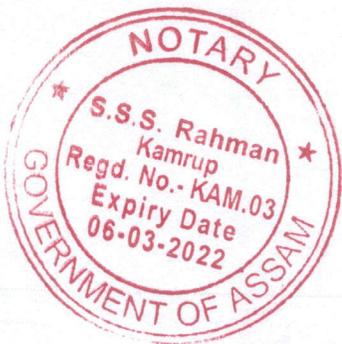
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112	Sri Prasanna Das Address: -Vill: Guijan, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	MB	TRAVELLERS HUT har No.	Assam	1653	Wooden
113	Krishna Kanti Rajbonshi Address: -S/O Lt. Digendra Nath Rajbonshi Vill: Dholla, P.O: Choikhowaghat, P.S: Dholla District: Tinsukia (Assam)	Tinsukia	SB	DOLLI	Assam	1674	Wooden
114	Sri Konwar Chengkureng Address: - S/O Gan Chengkureng Vill: Laikija Panchidiya, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	ROSHNI	Assam	1876	Wooden
115	Sri Kaladhar Pegu Address: -S/O Lt. Dighala Pegu Vill: Laika Pomua, P.O: Rongagor, P.S: District: Tinsukia (Assam)	Tinsukia	SDB	RUKMINI	Assam	1877	Wooden
116	Name:-Sri Sarat Singh Chengkureng Address: -S/O Lt. Gon Chengkureng Vill: Laika Phasidia, P.O: Laika, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	SHIVAM	Assam	1878	Wooden
117	Name: - Sri Tarun Pegu Address: -S/O Sri Kiran Pegu Vill: Laika Pomua Gaon, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	RANI	Assam	1879	Wooden
118	Sri Raj Kiron Mili Address: -S/O Sri Jugeep Mili Vill: Laika Pasidia Gaon, P.O: Rongagora, P.S: Guijan District: Tinsukia (Assam)	Tinsukia	SDB	RAJU	Assam	1973	Wooden
119	Sri Puspadhar Pegu Address: -S/O Sri Olombot Pegu Vill: Kareng Chapori, P.O: Misaki Tongani, P.S: Siliapothar District: Dhemaji (Assam)	Tinsukia	SB	MAA PONBAI	Assam	1974	Wooden
120	Sri Tulsi Morang Address: -S/O Lt. Palat Morang Vill: Laika Rigbi Gaon, P.O: Rongagora, P.S: Tinsukia District: Tinsukia	Tinsukia	SDB	NOWANG BOAT	Assam	1975	Wooden



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121	Sri Dhiraj Morang Address: -S/O Sri Diip Morang Vill: Laika Rigbi , P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	JALPARI	Assam	1976	Wooden
122	Sri Kamleswar Regon Address: -S/O Sri Ulilliam Regon Vill: Laika Pomua, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	REMPI	Assam	1977	Wooden
123	Sri Jiban Nagte Address: -S/O Lt. Rudeswar Nagte Vill: Laika Fasidia, P.O: Laika Rongagora, P.S: Guijan District: Tinsukia (Assam)	Tinsukia	SDB	JAN BOAT	Assam	1978	Wooden
124	Sri Juju Mili Address: -S/O Sri Aren Mili Vill: Laika Phasidia Goan, P.O: Laika, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	BRAHMAPUT RA	Assam	1979	Wooden
125	Sri Rajiswar Pegu Address: -S/O Sri Renu Ram Pegu Vill: Laika Pomua, P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	DOLPHIN	Assam	1980	Wooden
126	Sri Kumud Namosudra Address: - Vill: Hatighuli, P.O: Saikhowaghat, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	NANDITA	Assam	2320	Wooden
127	Sri Dipmaina Dowarah & Miss Madhumita Devi S/O Lt. Krishna Kanta Dowerah Vill: Baruah Chuburi, Parbotia Road P.O., P.S: Tinsukia Miss Madhumita Devi, D/O Nirmal Sarma, Vill: Chaliha Nagar, Bye Lane-3, P.O: Tinsukia, Assam District: Tinsukia (Assam) And Address: -S/O Lt. Krishna Kanta Dowerah Vill: Baruah Chuburi, Parbotia Road P.O., P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SB	OKEGIGA	Assam	2321	Wooden
128	Sri Krishna Pandey Address: -Guijan Ghat Vill: P.O: Rongagora, P.S: Tinsukia District: Tinsukia (Assam)	Tinsukia	SDB	NILKANTHA	Assam	2388	Wooden
129	KRISHNA PANDEY, GUIJAN GHAT, PO: RANGAGORAH, ASSAM	Tinsukia	SB	ASHOK	Assam	0002(P)	Wooden
130	OSI MILI, LAIKA PASSIDIA, PO: RANGAGORAH, ASSAM	Tinsukia	SDB	LALON	Assam	0003(P)	Wooden
131	TARUN PEGU, LAIKA PAMUA GAON, PO: RANGAGORAH, ASSAM	Tinsukia	SDB	JALKUWARI	Assam	0004(P)	Wooden

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132	PRESIDENT ERASUTI EDC, ERASUTI GAON, PO: RANGAGORAH, ASSAM	Tinsukia	SB	ERASUTI EDC	Assam	0005(P)	Wooden
133	BARUN GOGOI, RANGAGORAH T.E., PO: RANGAGORAH, ASSAM	Tinsukia	SB	RUDRA	Assam	0006(P)	Wooden
134	ANIL SAHANI, GUIJAN GHAT, PO: RANGAGORAH, ASSAM	Tinsukia	SB	SAMJHOUTA EXPRESS	Assam	0007(P)	Wooden
135	PRAFULLA DAS, GUIJAN GANGAPARA, PO: RANGAGORAH, ASSAM	Tinsukia	SB	MAA LAXMI	Assam	0008(P)	Wooden
136	OM PRAKASH SAHANI, GUIJAN GHAT, PO: RANGAGORAH, ASSAM	Tinsukia	SB	MAA KAMAKHYA	Assam	0009(P)	Wooden
137	ANUJ DAS, GUIJAN SANTIPARA, ASSAM	Tinsukia	SB	PARASHURAM	Assam	0010(P)	Wooden
138	PREM KANTA BORUAH, HAHKHATI NEPALI GAON, PO: HAHKHATI, ASSAM	Tinsukia	SB	SANTANA	Assam	0011(P)	Wooden
139	BIJOY DEVNATH, KOLIA, SAIKHOWAGHAT, ASSAM	Tinsukia	SDB	SANKAR BHABANI	Assam	0012(P)	Wooden
140	KARTIK NAMSUDRA, KOLIA, SAIKHOWAGHAT, ASSAM	Tinsukia	SDB	AKASH	Assam	0013(P)	Wooden
141	MALIN BISWAS, BHUBANKHAL, PO: SAIKHOWAGHAT, ASSAM	Tinsukia	SDB	KARAN	Assam	0014(P)	Wooden
142	RAM RATAN YADAV, BORMURA MIRI PATHAR, PO: SAIKHOWAGHAT, ASSAM	Tinsukia	SDB	RATAN	Assam	0015(P)	Wooden
143	PUSHPA PANGING, MOINAPARA, PO: AMARPUR SADIA, ASSAM	Tinsukia	SB	RADIP	Assam	0016(P)	Wooden
144	RAJENDRA PANGING, MOINAPARA, PO: AMARPUR SADIA, ASSAM	Tinsukia	SB	SUMITA	Assam	0017(P)	Wooden
145	BINOD PAZUNG, 2 NO GOJPURIA, PO: AMARPUR, ASSAM	Tinsukia	SB	SARAI	Assam	0018(P)	Wooden
146	DIPEN GOGOI, TARANI, PO: BURABURI, ASSAM	Tinsukia	SB	MAIBONG	Assam	0019(P)	Wooden
147	SATYAJIT GOGOI, DIKRANG GAON, PO: GUMTIBIL, ASSAM	Tinsukia	SB	FARBINA	Assam	0020(P)	Wooden
148	BHULANATH PEGU, TELIABARI, PO: AMARPUR, ASSAM	Tinsukia	SB	RAM	Assam	0021(P)	Wooden
149	JAGAT LAGASHU, LAIKA RIGBI, PO: RANGAGORAH, ASSAM	Tinsukia	SDB	LAXMI	Assam	0086(P)	Wooden
150	Jotindra Nath Das, Vill: Bashbari-Hijubari S/o: Kush Ram Das Po: Panitula-Hijubari PS: Tinsukia Dist: Tinsukia Pin: 786192, Ph. No.9706129549	Tinsukia	SB	SB Sunbird	Assam	0088(P)	Wooden

Director
Inland Water Transport
Assam, Guwahati

Attested

[Signature]

SHAH SYED SAMADUR RAHMAN
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[Signature]
Addl. Deputy Commissioner
TINSUKIA





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The Sentinel

EPaper

By: Sentinel Digital Desk | 30 Jun 2020 9:45 AM



OUR CORRESPONDENT

TINSUKIA: A luxury house boat 'Nakshatra' which was anchored at Guijan Ghat in Dibru River sank on Sunday. The wreckages of the boat were traced at Dibrugarh Pachali on Monday. The owner of the boat house, Sanjay Das, a wild lifer and local BJP panchayat president suspected foul play and lodged an FIR at Guijan OP.

Also watch: Get Set Global: Assamese in UK coping with the Pandemic

Attested

<https://www.sentinelassam.com/minority-excl.info/news/assam-news/river-boat-nakshatra-sinks-at-gujan-ghat-in-dibru-river-sank-485654>

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TINSUKIA



Annexure VI

Some photographs of Site Visit on Dated 28.07. 2021



Photo no.1. MB OM House Boat

Photo No.2. SB Shanti Boat



Photo no. 3. Dibrusaikhowa Boat Safari

Photo no.4. Travellers Hut Boat



Photo No.5. Royal Princess Boat

Photo No.6. Kitchen of Royal Princess Boat

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TINSUKIA





Photo No7. IRO Official inspecting a biotoilet outlet



Photo No.8. Poster seen in washroom of MB OM



Photo no.9 Biotoilet setup in MB OM Boat



Photo10. Moment of onsite water analysis



Photo11. View of Dhola Ghat



Photo 12. view of Guijan Ghat

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Photo no.13. DG set and water park at MB OM Boat

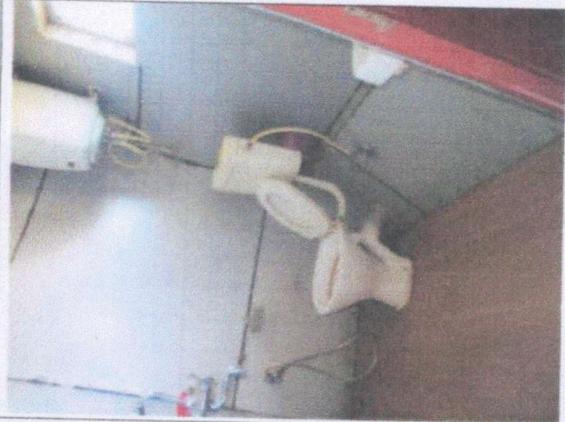


Photo no.14. Washroom set up at Royal Princess Boat



Photo no.15. Water tanks & sand filter at Royal Princess



Photo no.16. Washbasin as seen in one of the boats



Photo no.17. NGT Team who conducted the onsite Investigation



Photo no. 18. Interrogation with the Boat owner MB OMM

Attested ⁶³ 13-02-2021

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9/2/21

Asst. Deputy Commissioner
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